

**IN THE COURT OF A.C.M.M. -EAST KKD DELHI**  
**FIR No. 125/2020**  
**PS New Ashok Nagar**  
**State Vs Unknown**  
**13.10.2020**

Present: Ld. Substitute APP for the State.

None for the applicant despite repeated calls given.

Put up on 16.10.2020.

Copy of this order be uploaded on the server.

**DINESH  
KUMAR**

Digitally  
signed by  
DINESH  
KUMAR  
Date:  
2020.10.13  
13:26:43  
+0530

**(DINESH KUMAR)**  
**ACMM (EAST)/KKD/13.10.2020**

**IN THE COURT OF A.C.M.M. -EAST KKD DELHI**  
**FIR No. 272/2020**  
**PS New Ashok Nagar**  
**State Vs Thakur Prasad**  
**13.10.2020**

Present: Ld. Substitute APP for the State.

None for the applicant despite repeated calls given.

Put up on 16.10.2020.

Copy of this order be uploaded on the server.

**DINESH  
KUMAR**

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DINESH  
KUMAR  
Date:  
2020.10.13  
13:27:22  
+0530

**(DINESH KUMAR)**  
**ACMM (EAST)/KKD/13.10.2020**

**IN THE COURT OF A.C.M.M. -EAST KKD DELHI**

State vs. Mahender s/o Kali Charan  
FIR no. 597/2019  
PS New Ashok Nagar  
U/s 379/411/34 IPC

**13.10.2020**

**A bail application u/s 437 Cr.P.C moved on behalf of applicant/accused. This bail application has been taken up today through physical hearing according to the Office Order no. 417/RG/DHC/2020 dated the Delhi, 27.08.2020, issued by Hon'ble High Court of Delhi and Order no. 5576-94/JUDL.BR./East/KKD/Delhi dated 29.08.2020 as well as Order no. 5357-5377/JUDL.BR./East/KKD/ Delhi dated 28.09.2020 issued by Ld. Distt. & Sessions Judge, East, Karkardooma Courts, Delhi.**

Present: Ld. Subs. APP for the State.

Sh. Mohd. Yusuf, ld. counsel for the applicant

Reply is received from the IO.

Accused is stated to be in JC.

Submissions on bail application heard. Reply of IO perused.

It is stated by learned counsel for accused/applicant that the accused is innocent and he has been falsely implicated in the present case and he is in J.C since 05.03.2020. It has been argued that investigation has already been completed and no fruitful purpose would be served by keeping the accused/applicant in J/C. Nothing has been recovered from his

possession and the alleged recovery was planted upon him in order to falsely implicate him in the matter. Hence, it is prayed, that accused/applicant may be granted bail.

Ld. APP submits that appropriate order as per law may be passed.

I have heard the submissions and perused the record.

The accused is shown to be in custody since 05.03.2020. His custody is not required for further investigation. This is a period when there is need of decongestion of jails due to COVID-19 Pandemic. Considering the circumstances, nature of offence in question and the age of the accused/applicant, accused/applicant is hereby granted bail on furnishing bail bond in the sum of Rs. 10,000/- with one surety of like amount and subject to verification of address of accused as well as her surety, with the following directions : -

1. He shall not change his address without intimation to the Court.
2. He will not try to influence the witnesses.
3. He will not leave the country without prior permission of the court.
4. He will not involve in similar type of offences after releasing on bail.

With above directions, bail application of accused stands disposed of.

Copy of this order be sent to Jail Superintendent concerned for necessary information and compliance, if any and to supply the copy to the accused.

Copy be given dasti to the ld. Defence counsel

Order be uploaded on the server.

**(DINESH KUMAR)**

**ACMM (EAST)/KKD/13.10.2020**

**DINESH  
KUMAR**

Digitally signed by DINESH KUMAR  
DN: cn=IN, o=Office of the District and Sessions Judge  
(HOs),  
2.5.4.20=d2a961c9025e40a7a46e19df37315718ad8c1a6b  
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COURT,CID=6649764, postalCode=110054, st=Delhi,  
serialNumber=5e0852e6f796a189def8695992a5356b3485  
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Date: 2020.10.13 16:36:05 +01'00'  
Adobe Acrobat Reader version: 2020.012.20048

**IN THE COURT OF A.C.M.M. -EAST KKD DELHI**

State vs. Mahender s/o Kali Charan  
FIR no. 594/2019  
PS New Ashok Nagar  
U/s 379/411/34 IPC

**13.10.2020**

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**(DINESH KUMAR)**

**ACMM (EAST)/KKD/13.10.2020**

**DINESH  
KUMAR**

Digitally signed by DINESH KUMAR  
DN: c=IN, o=Office of the District and Sessions  
Judge (HQs),  
2.5.4.20=d2a961c9f025e40a7a46e19df37315  
718ad8c1a6be9e4945e191c1ea5d75d311,  
ou=DELHI DISTRICT COURT,CID - 6649764,  
postalCode=110054, st=Delhi,  
serialNumber=5e085f2e6f796a189def869599  
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cn=DINESH KUMAR  
Date: 2020.10.13 16:36:28 +01'00'  
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